

के अन्तर्गत अलाऊ किया, फिर अलाऊ कर रहा हूँ।

MR. SPEAKER: This is not going on record.

(Interruptions)*

MR. SPEAKER: This Member is not going on record.

(Interruptions)*

अध्यक्ष महोदय : आप इस तरीके से बक्त जाया करना चाहते हैं, यह ठीक नहीं है। मैंने वही डिस्कस करवाया है, लेकिन यह गलत बात है। मैंने कर दिया, जो करना था।

I cannot allow.

(Interruptions)*

MR. SPEAKER: Do not record. It is irresponsible.

(Interruptions)*

MR. SPEAKER: Not allowed.

(Interruptions)

श्री राजनाथ सोनकर शास्त्री (सैदपुर): इस पर आप क्या कर रहे हैं ?

MR. SPEAKER: मैंने कर दिया जो कुछ करना था।

I have already written. I have already taken it up. Nothing goes on record.

(Interruptions)*

श्री राम बिलास पासवान (हाजीपुर) : अध्यक्ष जी, बिहार में कानून व्यवस्था नाम की कोई चीज नहीं है।

MR. SPEAKER: This is a State subject. I do not deal with it. The Home Ministry's Demands are coming. You can mention it then. Not allowed.

SHRI HARIKESH BAHADUR: The serious bungling...

MR. SPEAKER: Not allowed. Overruled. Irrelevant.

SHRI A. NEELALOHITHADASAN NADAR (Trivendrum): The people of Kerala are starving. There is no rise....

MR. SPEAKER: You give some notice.

(Interruptions)

MR. SPEAKER: That is under consideration. Not allowed.

(Interruptions)

PAPERS LAID ON THE TABLE

ANNUAL REPORT OF AND REVIEW ON THE WORKING OF INDO-BURMA PETROLEUM COMPANY LIMITED, CALCUTTA, MESSRS BALMER LAWRIE AND COMPANY LTD. FOR 1981-82 AND A STATEMENT FOR DELAY.

THE MINISTER OF ENERGY (SHRI P. SHIV SHANKAR): I beg to lay on the Table.

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Review by the Government on the working of the Indo-Burma Petroleum Company Limited, Calcutta, and its subsidiary Messrs Balmer Lawrie and Company Limited for the year 1981-82.

(ii) Annual Report of the Indo-Burma Petroleum Company Limited, Calcutta and its subsidiary Messrs. Balmer Lawrie and Company Limited for the year 1981-82 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No LT-6033/83].